

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26185-26228/2018

(Arising out of impugned final judgment and order dated 04-08-2018 in WP(C) No. 8125/2016 04-08-2018 in WP(C) No. 12088/2016 04-08-2018 in WP(C) No. 2658/2017 04-08-2018 in WP(C) No. 3360/2017 04-08-2018 in WP(C) No. 3385/2017 04-08-2018 in WP(C) No. 3684/2017 04-08-2018 in WP(C) No. 3792/2017 04-08-2018 in WP(C) No. 3987/2017 04-08-2018 in WP(C) No. 4007/2017 04-08-2018 in WP(C) No. 4080/2017 04-08-2018 in WP(C) No. 4102/2017 04-08-2018 in WP(C) No. 4103/2017 04-08-2018 in WP(C) No. 4106/2017 04-08-2018 in WP(C) No. 4446/2017 04-08-2018 in WP(C) No. 4493/2017 04-08-2018 in WP(C) No. 4867/2017 04-08-2018 in WP(C) No. 4934/2017 04-08-2018 in WP(C) No. 4998/2017 04-08-2018 in WP(C) No. 5013/2017 04-08-2018 in WP(C) No. 5026/2017 04-08-2018 in WP(C) No. 5199/2017 04-08-2018 in WP(C) No. 5200/2017 04-08-2018 in WP(C) No. 5214/2017 04-08-2018 in WP(C) No. 5217/2017 04-08-2018 in WP(C) No. 5218/2017 04-08-2018 in WP(C) No. 5753/2017 04-08-2018 in WP(C) No. 5779/2017 04-08-2018 in WP(C) No. 5933/2017 04-08-2018 in WP(C) No. 6078/2017 04-08-2018 in WP(C) No. 6155/2017 04-08-2018 in WP(C) No. 6794/2017 04-08-2018 in WP(C) No. 6815/2017 04-08-2018 in WP(C) No. 6841/2017 04-08-2018 in WP(C) No. 6990/2017 04-08-2018 in WP(C) No. 7012/2017 04-08-2018 in WP(C) No. 7141/2017 04-08-2018 in WP(C) No. 7760/2017 04-08-2018 in WP(C) No. 8229/2017 04-08-2018 in WP(C) No. 8622/2017 04-08-2018 in WP(C) No. 9099/2017 04-08-2018 in WP(C) No. 9187/2017 04-08-2018 in WP(C) No. 9221/2017 04-08-2018 in WP(C) No. 9446/2017 04-08-2018 in WP(C) No. 7495/2017 passed by the High Court Of Delhi At New Delhi)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI Petitioner(s)

VERSUS

FLT LT. RAJAN DHALL CHARITABLE TRUST & ORS. Respondent(s)

(IA No. 169760/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 163173/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 169823/2018 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 171266/2018 - CLARIFICATION/DIRECTION
IA No. 169818/2018 - INTERVENTION APPLICATION
IA No. 166664/2018 - MODIFICATION
IA No. 140151/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 05-09-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s)

Mr. Chirag M. Shroff, AOR

For Respondent(s)

**Mr. Gagan Gupta, AOR
Mr. K. V. Mohan, AOR
Mr. Sunil Fernandes, AOR
Ms. Manjula Gupta, AOR
Mr. Kush Chaturvedi, AOR
M/S Corporate Legal Partners, AOR
Mr. Abhishek Yadav, AOR
Mr. Anand Shankar Jha, AOR
Abhigya, AOR
Mr. Vivek Kishore, AOR
Mr. R. Chandrachud, AOR
Mr. M. R. Shamshad, AOR
M/S. Khaitan & Co., AOR
Mrs. V. D. Khanna, AOR
Ms. Resmitha R. Chandran, AOR
Ms. Divya Roy, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

Not taken up.

List on 26.9.2019.

**(INDU MARWAH)
COURT MASTER**

**(SUMAN JAIN)
BRANCH OFFICER**